

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF TOPWORTH PIPES & TUBES PRIVATE LIMITED

1.	Name of corporate debtor	Topworth Pipes & Tubes Private Limited
2.	Date of incorporation of Corporate Debtor	18 th November, 2005
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate identity number / limited liability identity number of corporate debtor	U29120MH2005PTC157395
5.	Address of the Registered Office and principal office (if any) of Corporate Debtor	Registered Office & Plant Location: Village- Hedavali, Khopoli Pali Road, Taluka-Sudhagad Khopoli, Raigarh, Maharashtra-410205
6.	Date of closure of Insolvency Resolution Process	11 th June, 2020
7.	Liquidation commencement date of Corporate Debtor	12 th June, 2020- Date of Order 15 th June, 2020- Date of Receipt of Order
8.	Name and Registration number of the liquidator	Sanjay Gupta Reg No.: IBBI/IPA-002/IP-N00982-C01/2017-2018/10354
9.	Address and E-mail id of the Liquidator, as registered with the Board	C-4E/135, Janakpuri, New Delhi- 110058 Email Id- sanjay@sgaindia.in
10.	Address and E-mail id to be used for correspondence with the Liquidator	Primus Insolvency Resolution and Valuation Pvt. Ltd. (IPE) 206A, Skyline Epitome, Kirol Road, Vidyavihar West, Mumbai-400086 (Near Jolly Gymkhana) E-mail ID: topworth@primusresolutions.in
11.	Last date for submission of claims	14 th July, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Topworth Pipes & Tubes Private Limited on 12th June, 2020

The stakeholders of Topworth Pipes & Tubes Private Limited are hereby called upon to submit a proof of their claims, on or before 14th July, 2020, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Sanjay Gupta
Date: 18.06.2020
Place: New Delhi